

Profile

I did my Msc (Botany) with specialisation Plant Pathology in 1985 thereafter I did LL.B in the year 1989 and Joined the Madhya Pradesh Judicial Service in 1994 as Civil Judge and served at various places. Appointed as Chief Judicial Magistrate (CJM), Bhopal, where I presided over several high-profile cases, including CBI vs. Warren Anderson (Bhopal Gas Tragedy). Subsequently. Thereafter promoted to the post of District Judge (Entry Level) in 2010. Served as Special Judge under the Prevention of Corruption Act. Thereafter appointed as the Founder Registrar of the National Green Tribunal (NGT) Central Zone Bench Bhopal. Later promoted to the post of District Judge Selection Grade in 2016 and in 2019 promoted to the post of Principal District Judge (Super Time Scale)

After superannuating in 2022 as Principal Judge (Principal District Judge) of the Family Court, worked as an Arbitrator in various matters and appeared in several cases Civil as well as Criminal before the Hon'ble High Court also did LL.M. Appointer as Member Judicial in Jan 2025.